

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

101

BENCH-II

C.P.(IB) No. 64/KB/2018  
CA (IB) No. 533/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 3<sup>RD</sup> SEPTEMBER, 2018, 10:30 A.M

Name of the Company	Bank of India -Vs- Linus Processors Pvt.Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 H M CHAKRABARTI

RP

  
03/09/2018

ORDER

Ld. Counsel for the RP in CA(IB) No.533/KB/18 appears. Issue notice to the suspended directors of the Corporate Debtor to file response within 07 days. RP to serve notice personally. In CP(IB) No.64/KB/2018, the Ld. Counsel for the RP filed 4<sup>th</sup> progress report which is filed on record. It is brought to my notice that one more application for extension of CIRP is filed. It will be taken up when the Registry places it before the undersigned. The CP(IB) No.64/KB/2018 to come up for further consideration on 04.10.2018. CA(IB) No.533/KB/2018 to come up for further consideration on 26.09.2018.

List the CA on 26.09.2018 and main CP on 04.10.2018.

Sd

(M. B. Gosavi)  
Member(J)